

SPECIAL BENCH

ITEM NO. 107

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB) 62/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI PRASANTA KUMAR MOHANTY,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January, 2022, 2:30 PM

NAME OF THE COMPANY		EDELWEISS RECONSTRUCTION LTD V/S PRASANDI PARK PVT LTD	ASSET COMPANY INFOTECH
UNDER SECTION		7 IBC	

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Saurabh alongwith Sh. Aditya Vashisth, Advs.
Sh. S.K. Abbas, Sh. Rizvi & Sh. Dr. Farukh Khan, Adv.

: *For the petitioner.*
: *For the respondent.*

ORDER

Learned counsel for both the parties present.

At request of the learned counsel appearing for the petitioner, CP No.(IB) 62/ALD/2019 is dismissed as withdrawn.

—Sd—

[Prasanta Kumar Mohanty]
Member (Technical)

—Sd—

[Rajasekhar V.K.]
Member (Judicial)